

(a) whether the atrocities on the minority community are on the rise in the country at present due to which some of the Western countries are reluctant to enter into trade and cooperation with India; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) During the year 1998 and in January/February 1999, there had been some attacks on Christians and their institutions in some parts of the country. However, there is no information about reluctance on the part of some Western Countries to enter into trade and cooperation with India as a result of these incidents.

(b) Does not arise. *Terrorism*

Narcotic Smuggling and Insurgent Movements in North-East States

1929. SHRI NRIPEN GOSWAMI:
SHRI VAIKO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether intelligence reports suggest that there are links between narcotic smuggling and insurgent movements in the North-east;

(b) if so, the details thereof, State-wise;

(c) whether Pakistan is involved in training the terrorists or helping drug smugglers; and

(d) if so, the preventive measures taken by the State Governments and the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) Information is being collected and will be laid on the Table of the House.

Funds for Handicapped *Disabled Persons 81-82*

1930. SHRI VIJAY GOEL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the funds allocated for the rehabilitation of handicapped persons in the country for the Ninth Five Year Plan period;

(b) the total amount spent out of it so far; and

(c) the total amount un-utilised at present with the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) During Ninth Five Year Plan an amount of Rs. 954.33 crores has been allocated for the various schemes pertaining to welfare of handicapped persons.

(b) An amount of Rs. 140.04 crores has been spent upto 26.2.99.

(c) The balance amount is to be utilised during the remaining period of Ninth Five Year Plan.

Housing loan to Individuals by HUDCO *82*

1931. SHRIMATI SHEELA GAUTAM: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether Housing and Urban Development Corporation (HUDCO) has taken a policy decision to provide liberal housing loan to individuals on subsidized rate of interest;

(b) if so, the details thereof;

(c) whether the operations of the programme has been started;

(d) if not, the reasons for delay and the time by which it is likely to be operated;

(e) whether HUDCO has started its Housing/commercial complexes in National Capital Region Territory; and

(f) if so, the details thereof and the progress made therein as on date, Project-wise?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) and (b) Yes, Sir. HUDCO is starting a scheme or providing housing loans to individuals on competitive interest rates as per the loan-interest slabs given below:

Loan amount (Rs.)	Interest Rate p.a. (%)
1	2
0 — 25,000	11.50
25,001—70,000	12.00
70,001—1,50,000	13.50

1	2
1,50,001—3,00,000	14.00
3,00,001—5,00,000	14.50
5,00,001—8,00,000	15.00
8,00,001—15,00,000	15.50

(c) and (d) The scheme is stated to start on 8.3.98.

(e) and (f) HUDCO has so far funded 43 housing projects with a loan amount of Rs. 34.97 crore and 4 commercial projects with a loan amount of Rs. 13.16 crore as per details given in the enclosed *Statement*.

Statement

Sl. No.	Scheme Name	Project Cost (Rupees in Lakhs)	Loan Amount	Dwelling Units
1	2	3	4	5
1.	D.D.A. Scheme for retiring Public Servant.	132.62	103.00	538
2.	D.D.A. Project Delhi	374.77	300.00	3500
3.	Construction of Flats Katwaria Sarai, Madipur, Wazirpur and Malviya Nagar, New Delhi.	648.85	564.72	2853
4.	HUDCOs Direct implementations Project Bodella, New Delhi	92.80	92.80	1180
5.	Press Association Group Housing MIG, New Delhi	28.26	19.60	52
6.	Press Association Group Housing HIG, New Delhi	106.97	71.60	128
7.	Tara Cooperative for Retired Person Housing Sch. MIG, New Delhi	41.08	26.73	68
8.	Tara Cooperative for Retired Person Housing Sch. HIG, New Delhi	49.24	32.08	68
9.	Navketan Cooperative Group Housing Sch. Mehruali Road, New Delhi	166.77	106.00	200

1	2	3	4	5 -
10.	HIG Flats for Members of Yamuna Coop. Group Housing Society	107.40	51.11	135
11.	Composite Housing Scheme at Bodella, New Delhi	123.17	91.04	623
12.	LIG Housing Scheme at Pitampura in Pocket G&J	105.01	6.40	984
13.	LIG Housing Sch. in Pitampura	80.61	61.90	480
14.	Bodella Composite Hsg. Sch. Delhi	327.30	82.85	1470
15.	Pitampura Composite Hsg. Scheme	198.02	41.25	972
16.	Rajouri Garden Composite Hsg. Scheme, Delhi	114.42	23.24	696
17.	Staff Rental Housing Sch. for Council for Scientific & Industrial Research at Friends Colony, New Delhi	85.91	60.11	113
18.	HIG Coop. Group Housing Scheme HIG, Paschim Vihar, Delhi	72.38	27.98	52
19.	HIG Housing Scheme, Shahdara	179.87	95.14	168
20.	HIG Housing Scheme at Rohini, Delhi	162.28	90.84	164
21.	HIG Housing Scheme at Rohini, Delhi	194.14	114.43	179
22.	HIG Housing Sch. at Rohini Ph.I	300.13	152.19	121
23.	HIG Husing Sch. at Rohini Ph.II	118.99	59.47	65
24.	Central Govt. Employees Group Insurance Housing Scheme for Bodella Phase-II, Delhi	86.52	65.51	61

1	2	3	4	5
25.	Central Govt. Employees Group Insurance Housing Scheme at Partapganj, Plot No. 2, Delhi	175.33	120.56	79
26.	LIG II Coop. Group Housing Sch.	98.09	81.68	262
27.	HIG Coop. Hsg. Sch. at Patparganj	20.13	11.11	11
28.	Central Govt. Employees Group Insurance Housing Scheme at Bodella Phase-I, Delhi	72.06	58.75	47
29.	Central Govt. Employees Group Insurance Housing Sch. for Galaxy Coop. Group Housing Society	63.52	50.43	41
30.	Central Govt. Employees Group Insurance Housing Sch. for Arunodaya Coop. Group Hsg. Sch.	156.40	97.35	97
31.	Central Govt. Employees Group Hsg. Sch. at Mayur Vihar, Delhi	170.72	123.90	96
32.	HIG Housing Sch. at Plot No. 67 Patparganj, Delhi	156.85	89.38	74
33.	HIG Housing Sch. at Rohini Sector-14, Plot No. 8 Delhi	158.25	95.03	84
34.	HIG Coop. Housing Scheme at Pitampura, Delhi	29.95	17.95	16
35.	Central Govt. Employees Group Insurance Housing Scheme at Pitampura, Delhi	31.92	19.20	16
36.	HIG Housing Scheme at Mandavali, Patparganj, Delhi	162.16	94.15	65
37.	IYSH National Site Shelter for Widows, Shahdara	206.70	187.55	341

1	2	3	4	5	6
38.	HIG Hsg. Sch. at Plot No. 7, Bodella		90.33	53.68	61
39.	HIG Housing Sch. at Mayur Vihar Phase-II, Delhi		29.59	17.37	16
40.	HIG Hsg. Sch. at Bodella, Delhi		7.49	3.90	5
41.	HIG Units under Central Govt. Employees Phase-II		40.18	24.50	17
42.	Units under non-CGES Mayur Vihar, Phase-II		16.57	9.92	7
43.	Acquisition of Commercial Land & Land Development Project in Laxmi Nagar, Delhi		760.25	300.00	—
44.	Contns. of Multi Storey Shop-cum-Office Complex Laxmi Nagar, Delhi		774.22	500.00	—
45.	Land Acquisition Scheme of Multi Storey Community Centre, Naraina		336.00	—	—
46.	Constn. of Shop-cum-Office Complex Majestic Tower, Vikaspuri, Delhi		1212.63	350.50	—

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Off-take of Foodgrains

1932. SHRI SUDHIR GIRI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether there is any anomalies detected regarding off-take of foodgrains under the Revamped Public Distribution System during the last three years;

(b) if so, the details thereof;

(c) whether the States having less number of families, living below poverty line got more foodgrains than the States having more number of families living below poverty line;

(d) if so, the reasons therefor; and

(e) the steps taken or propose to be taken by the Government to remove such anomalies?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) No, Sir.

(b) Does not arise.

(c) to (e) At present, under the Targeted Public Distribution System (TPDS) introduced in June, 1997 allocation of foodgrains to the States and Union Territories is made partly in proportion to the number of families